

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
27-06-2024 AT 10:30 AM**

**CP No. 29/241/HDB/2024**

**AND**

**IA (CA) 162/2024 in CP No. 29/241/HDB/2024**

u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Mr. Pajjuri Karunakar

**...Petitioner**

**AND**

Industrial Oil Purification Pvt Ltd., & 04 others

**...Respondent**

**CORAM:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP No. 29/241/HDB/2024**

Learned Counsel Mr Bikki Raveendra Babu, for petitioner present through Video Conference.

Learned Counsel Ms Sarvani Desiraju, for respondent present physically.

Matter passed over.

Matter called again. For counter, matter adjourned to 28.06.2024.

**IA (CA) 162/2024**

For counter, matter adjourned to 28.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**